

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:407
ANSWERED ON:02.08.2011
WOMEN EMPLOYEES IN BPOS
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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has issued any notification to the BPOs regarding safety of their women employees during week hours;
- (b) if so, the details thereof;
- (c) whether some of the BPOs are not strictly complying with the said notification;
- (d) if so, the details of such BPOs;
- (e) the action taken by the Union Government for non-compliance of the said notification; and
- (f) the other measures taken by the Government to provide safety to the women employees?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (e): As per the information provided by Ministry of Labour no such notification to the BPOs regarding safety of their women employees has been issued. However, the Delhi Police has issued order u/s 144 Cr. P.C. directing the BPOs, Corporate and Media houses for taking certain steps for the safety and security of women employees, like ensuring that they do not travel alone in the cab and are dropped right at their door steps and accompanied by the Security Guard.

(f): As per Seventh Schedule, 'Police' and 'Public Order' are State subjects under the Constitution, and as such the primary responsibility of prevention, detection, registration, investigation and prosecution of crimes including crimes against women and children, lies with the State Governments and Union Territory Administrations. However, the Union Government attaches highest importance to the matter of prevention and control of crime against women. Ministry of Home Affairs has sent detailed advisories dated 4th September, 2009 to all state Governments/UTs, wherein they have been, inter-alia, advised to adopt appropriate measures for swift and salutary punishment to the persons found guilty of violence against women and improve the quality investigations, minimize delays in investigations of crime against women, set up 'Crime against Women Cells' in districts, advised to undertake gender sensitization of the police personnel, special women courts and initiate steps for security of women working in night shifts at call centres.